

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 113
IB- 1462/ND/2019**

Under Section: 9 of IBC.

In the matter of:

Royale Resinex Private Limited

....Applicant

Vs.

Greotech Telecom Technologies Pvt. Ltd.

....Respondent

Order delivered on 18.09.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant : Mr. Bharat Arora, Adv.
Mr. Lakshay Raheja, Adv.

For the Respondent :

ORDER

None appears for the Corporate Debtor. It is seen from the orders that on 19.07.2019 and on 26.08.2019, opportunity was granted to Corporate Debtor to file reply. No reply is filed till date. Right to file reply is closed. Adjourned to 10.10.2019.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh